NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K ANANDA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/59/CAA/2017

NAME OF THE PETITIONER(S)

: ATHIROS COMMUNICATIONS INDIA PVT LTD & 3 ORS.

NAME OF THE RESPONDENT(S)

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Pariridham Dominic S. David

Counsel to Applicant

ORDER

Counsel for petitioner present. The matter is posted for hearing the submission regarding the modification of the scheme. Put up on 06.07.2017 at 10.30 A.M.

S. vijagarquam.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)